

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.112/11 &
IA-182/11**

Dated : 27th September, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Bhilangana Hydro Power Limited

....Appellant(s)

Versus

**Uttarakhand Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s): Mr. Sanjay Sen and Ms. Shikha Ohri

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1,
Mr. Pradeep Misra and Mr. Manoj Kumar
Sharma for R-2

ORDER

The learned counsel for the appellant has finished his arguments. Mr. Pradeep Misra appearing for R-2 seeks some time to file the reply written submissions and to make submissions. Accordingly, he is directed to file the same submission on or before 10th October, 2011 after serving a copy on the other side.

Post the matter for further hearing on **12th October, 2011.**

**(Rakesh Nath)
Technical Member**
ks/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**